

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 06.06.2025 (Friday):-

- 1. For listing of urgent matters, if any, pertaining to Division Bench-I mention may be made before the Division Bench-II.
- 2. The Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia will not sit.
- 3. The Single Bench of Hon'ble Mrs. Justice Shamima Jahan will sit after rising of the Division Bench-I (at Court No. 2 Ground Floor, Old Block) and will take up item nos. 1 to 27, 33 to 46 and 50 to 55 listed before the Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia.
- 4. Item nos. 28 to 32 and 47 to 49 listed before the Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia are deferred and will be notified later on. Urgent matters if any pertaining to the Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia (except the matters tied up before the Single Bench of His Lordship), mention may be made before the Single Bench of Hon'ble Mrs. Justice Shamima Jahan.

BY ORDER

Dated, Guwahati, the 05th June, 2025.